

IN THE NATIONAL COMPANY LAW TRIBUNAL, AHMEDABAD
COURT - 2

ITEM No222
CA(CAA)/58(AHM)2022

Proceedings under Section 230-232
Co.Act,2013

IN THE MATTER OF:

Torrent Gas Pune Ltd
Torrent Gas Moradabad Ltd
Sanwariya Gas Ltd
Torrent Gas Pvt Ltd

.....Applicant

Order delivered on 17/10/2022

Coram:

Dr. Deepti Mukesh, Hon'ble Member(J)
Ajai Das Mehrotra, Hon'ble Member(T)

PRESENT:

For the Applicant : Sr. Adv., Mr. Saurabh Soparkar a/w Adv., Ms. Swati Soparkar.

ORDER

List for further consideration on 09.11.2022.

-sd-

AJAI DAS MEHROTRA
MEMBER (TECHNICAL)

-sd-

DR. DEEPTI MUKESH
MEMBER (JUDICIAL)